NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI **DAILY CAUSE LIST DATED 29.08.2022 (MONDAY)**

COURT-IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, **Member (Technical)**

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 666 of 2021 & I.A. No. 1749 of 2021	Shiv Kumar P. Salunkhe Vs. Deepak Maini	Sangeeta Mishra	Abhishek Anand
2.	Comp. App. (AT) (Ins) No. 747 of 2021 & I.A. No. 1983 & 1984 of 2021 & 2618 of 2022	Arun Chadha Vs. Ramesh Kumar Suneja & Ors. With	Abhishek Anand	Aditi Sinha Sanjay Kr. Visen-R1 Piyush Singh-R1-3 Harsh Sinha Abhishek Sharma-R4 Asmita Dwivedi- R5-7
3.	Comp. App. (AT) (Ins) No. 748 of 2021 & I.A. No. 2125, 2126 of 2022	Ramesh Kumar Suneja & Ors. Vs. Arun Chadha & Ors.	Aditya Parolia Sanjay Kr. Visen	Abhishek Anand Samriddh Bindal-R1 Abhishek Sharma-R2 Asmita Dwivedi R- 3,4 & 5
4.	Comp. App. (AT) (Ins) No. 149 of 2022 & I.A. No. 435, 436 & 437 of 2022	Mahadev Trading Company Through its Proprietor Mr. Hiteshbhai Rasiklal Upadhyay Vs. Supreet Chemicals Pvt. Ltd.	Atul Sharma	Narendra Jain
5.	Comp. App. (AT) (Ins) No. 276 of 2022 & I.A. No. 727 of 2022	Partha Protim Banerjee Vs. Jyoti Maheshwari & Ors.	Shaily Pandey	Arik Banerjee Sarangam Chakraborty-R1 Avik Chaudhuri

For Hearing

To rearing							
6.	Comp. App. (AT) (Ins) No. 770 of 2020 & I.A. No. 2062 & 2063 of 2020	Manoj Jayaswal Vs. Punjab National Bank & Anr.	Sandeep Bajaj	Arti Singh Avik Mukherjee-R2 Aakashdeep S Ruda Rishav Banerjee			
7.	Comp. App. (AT) (Ins) No. 315 of 2021 & I.A. No. 753, 754 & 755 of 2021	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Subhasish Bhowmick	Ramesh Chandra Prusti Sukriti Dutta-R1 Rahul Auddy-R2			

<u>02:00 PM</u>

For Hearing

8.	Comp. App. (AT)	Mahendra G. Wadhwani	Vipul Ganda	Delep Goswami-R1
	No. 287 of 2019	Vs.		Abhishek Baid
	& I.A. No. 3313	Reed Relays & Electronics India Ltd. &		Pradip Das-R2
	of 2019, 1067 of	Ors.		Pawan Jabakh
	2020			
	(PH)			

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By order of Hon'ble Chairperson -sd/-

Registrar

2. Website: www.nclat.nic.in

1. Notice Board